

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3008
ANSWERED ON:24.04.2012
OUTSTANDING AMOUNT OF OC
Sugavanam Shri E.G.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Organising Committee (OC) of the Commonwealth Games owes millions of rupees to various domestic/ foreign firms;
- (b) if so, the details thereof including the amount to be paid by the OC, firm-wise;
- (c) whether there is any dispute regarding the outstanding amount of the said firms;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government so far in this regard and the time by which the dues are likely to be paid to the said firms?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) to (d) A table containing the claims of the various vendors/organizations on the Organising Committee (OC), Commonwealth Games,2010 along with the claim amounts and the present status is indicated at Annex.
- (e) OC, Commonwealth Games,2010 is taking necessary steps to settle the claims at the earliest. It is not possible to indicate a likely date when the disputes can be settled since a number of such payments of vendors are pending due to ongoing criminal investigations, court cases and arbitration.